

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 61**

**C.P 4173/2018**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL)   HON'BLE MEMBER (JUDICIAL)**  
**ORDER SHEET OF THE HEARING ON 10.04.2024**

**NAME OF THE PARTIES:      MIHIR DESAI V/s GOSU INVESTMENTS &**  
**FINANCE PVT LTD & ORS**

**Section 58(3) OF THE COMPANIES ACT, 2013**

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**ORDER**

1. None present for the Petitioner. M/s Bagkar and Co. for Respondent Nos. 1 to 4 present.
2. Ld. Counsel for the Respondent informs that arguing counsel is not available and hence seeks time. Time granted.
3. List this matter on 07.05.2024.

Sd/-

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
/NP/

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**